

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2889
ANSWERED ON:14.03.2013
AWARD OF CONTRACT BY DVC
Singh Shri Sushil Kumar

Will the Minister of POWER be pleased to state:

- (a) the details of the violations of the norms of Chief Vigilance Commission;and
- (b) the progress and the present status of investigation by the Chief Vigilance Officer, DVC in the matter?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) In preliminary investigation, it was prima facie observed that works assigned to M/s. NBCC were in deviation of CVC guidelines issued vide Circular No. 23/7/07 dated 05.07.2007. The detailed investigation is underway.